

SETTING UP OF THERMAL STATION AT COCHIN

*705. SHRIMATI DEVAKI GOPIDAS: SHRI PALAT KUNHI KOYA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any decision has been taken by Government on the long standing demand for the construction of a Thermal Station at Cochin; and

(b) if so, what is the estimated expenditure to be incurred for the construction of a 30 M.W. and a 100 M.W. Thermal Station respectively?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) The advisory Committee for Irrigation, Power and Flood Control schemes has approved the proposal to set up a 30 MW Thermal Power Station at Cochin near Kalamassery.

(b) Estimated cost of a 30 MW Thermal Power Station is Rs. 3.6 crores while that of a 100 MW Station is Rs. 10.34 crores.

TARGETS FOR FAMILY PLANNING IN 3RD PLAN PERIOD

*706. SHRI M. C. SHAH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether the Family Planning targets laid down for fulfilment in the Third Five Year Plan period in the States have been achieved ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR) : The achievement has been reasonably good. Four statements indicating the targets and achievements in the implementation of the Family Planning Programme during the Third Plan period are laid on the Table of the Sabha. The expenditure is expected to be about Rs. 25 crores [See Appendix LV. Annexure No. 53.]

NON-AVAILABILITY OF JUDICIAL STAMP PAPERS IN PUNJAB AND HIMACHAL PRADESH

*707. SHRI SHIVANAND RAMAUL : SHRI C. L. VARMA :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that judicial and non-judicial stamp papers are not available in Himachal Pradesh as well as in Punjab; and

(b) if the reply to part (a) above be in the affirmative, what are the reasons thereof and how soon the scarcity of stamp papers would be removed by Government ?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) The paper available for printing judicial and non-judicial stamps is limited due to scarcity of foreign exchange and it has, therefore, not been possible for the Controller of Stamps to meet the demands of the various States in full. This has led to some complaints from certain States including Punjab and Himachal Pradesh. Every effort is, however, made to supply to the, maximum extent possible according to the urgency of each State.

Tests are being made with suitable indigenous paper so that the dependence on imported paper is reduced and such shortages are not experienced.

QUOTA OF HOUSES FOR P. AND T. DEPARTMENT

*708. SHRI M. P. BHARGAVA : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there are any quota of houses for Posts and Telegraphs Department in Delhi and New Delhi;

(b) whether the Posts and Telegraphs Department has been allotted any houses in Ramakrishnapuram, New Delhi; and